

Name of the corporate debtor: Nirmangold Alloys Private Limited; Date of commencement of CIRP: 22 November 2021; List of Creditors as on: 31 May 2023														
List of Other creditors (other than financial creditors and operational creditors) (Amount in INR)														
Sr. no.	Details of claim received				Details of Claim Admitted					Amount of Contingent Claim	Amount of Mutual Claim that may be set off	Amount of claim not admitted	Amount under verification	Remarks, if Any
	Name of Creditor	Date of receipt of claim	Amount claimed	Amount Admitted	Nature of Claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Voting Share (%) in CoC					
1	M/s Sunil Somvanshi & Co.	04-Jan-22	2,30,56,000	-	Unsecured	-	-	No	-	-	-	2,30,56,000	-	The sum is admitted to the extent of receipt of Equity Shares in terms of Sale Deed dated 28.05.2018. It shall be appropriately dealt by the PRA at the time of submission of Resolution Plan
2	Ravikiran Kombade	19-Jul-22	19,00,000	10,00,000	Unsecured	-	-	No	-	-	-	9,00,000	-	-
			2,49,56,000	10,00,000								2,39,56,000		